

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT -III

33.C.P.(IB)-3398(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.01.2020**

NAME OF THE PARTIES: Rajshree Vora & Prachi Vora

V/s

Makwana Properties Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the petitioner seeks time to file rejoinder. Time granted.

List this matter on 13.03.2020 for further consideration.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/